

(e) The linkage clause has not been accepted by the Government in the Bangalore enterprises and the reasons were explained in both the Houses by the Minister of Communication on 8-5-1981; the question of computing financial implications, therefore, does not arise.

### Efforts to increase Sale of cottage industries in Haryana

2598. SHRI CHIRANJI LAL SHARMA: Will the Minister of INDUSTRY be pleased to state:

(a) whether any organised efforts have been made to manage cottage industries like brass-metals and woollen blankets in Haryana and increase these sales and provide reasonable wages to the artisans; and

(1) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Yes, Sir.

(b) Amongst the various measures being taken by the Government of Haryana to develop cottage industries like brass metals and woollen blankets in the State are:

(1) Marketing assistance is being rendered through the Haryana State Handlooms & Handicrafts Corporation and the Haryana State Small Industries and Export Corporation which has a net work of district marketing offices and Emporia.

(2) Assistance in procuring raw materials including in importing brass scrap is being provided to the various utensils manufacturers by the Haryana State Small Industries Development Corporation.

(3) An Institute of Design is being run at Chandigarh for giving technical assistance to the brass industry.

(4) For providing training to artisans, a Brass Art ware Centre is being set up at Rewari by the Haryana Handloom & Handicrafts Corporation.

(5) Haryana State Handicrafts & Handloom Corporation is also considering the setting up of a woollen finishing plant at Panipat with a view to providing common facilities for the woollen blanket industry.

(6) Minimum rates of wages for skilled and unskilled workers engaged in brass metals and woollen blankets industries have been fixed and these wage rates have been linked to the consumer price index.

### Production of Laundry Soap by M/S Hindustan Lever

2599. SHRI MOHAMMED ISMAIL: Will the Minister of INDUSTRY be pleased to state:

(a) whether production of Laundry Soap is one of the items reserved for the small scale sector;

(b) whether in view of (a) above any directions have been given to Hindustan Lever, a subsidiary of Uni-Lever, London to specify production of laundry soap and toilet soap in the balance sheet respectively;

(c) if so, when and the details thereof;

(d) if not the reasons therefor;

(e) whether production capacity of laundry soaps by the company has been frozen; and

(f) if so, when and at what levels

THE MINISTER OF STATE  
IN THE MINISTRY OF IN-  
DUSTY (SHRI CHARANJIT  
CHANANA): (a) Yes, Sir.

(b) to (d). No, Sir. M/s. Hindustan Lever Limited hold Registration Certificate issued under Section 10 of the Industries (Development & Regulation) Act, 1951 for the manufacture of "Soaps". No capacity has been indicated in the Registration Certificate. The company has applied for endorsement of capacity on the Registration Certificate. The matter is under consideration and a decision will be taken in the light of the existing policy on the subject. Once this is done, there will be a specific capacity indicated on the Registration Certificate for toilet soap and laundry soap separately. It will then be necessary for the company to indicate in its Annual Report the capacity and production for each item separately.

(c) No, Sir.

(f) Does not arise.

### Licensed Capacity of M/s. Hindustan Lever

2600. SHRI MOHAMMED ISMAIL: Will the Minister of INDUSTRY be pleased to refer to the reply given to Unstarred question No. 5894 on 1st April, 1981 regarding licensed capacity of M/s. Hindustan Lever and state:

(a) whether the information relating to item-wise; licensed capacity of Hindustan Lever Ltd., has been collected;

(b) if so, the details thereof; and

(c) if not, the reasons thereof?

THE MINISTER OF STATE  
IN THE MINISTRY OF IN-  
DUSTRY (SHRI CHARANJIT  
CHANANA): (a) and (b). Yes,  
Sir. The required details are given  
in the Statement.

(c) Does not arise.

#### Statement

S. No.	Item	Location of the unit	Annual Licensed/ Approved Capacity
1	2	3	4
1.	Synthetic Detergents	Bombay	20,000 tonnes
		Calcutta	26,000 tonnes
		Jammu	10,000 tonnes
2.	Soap	Bombay	No capacity has been fixed.
		Calcutta	No capacity has been fixed
3.	Glycerine	Bombay	5,353 tonnes
		Calcutta	3,000 tonnes